Annexure – 7

Name of the corporate debtor: Valecha Engineering Limited**, Date of commencement of CIRP:** 21-10-2022 (Order received on 31-10-2022)**, List of creditors as on:** 14-11-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	BSE Limited	Yes	14-11-2022	2755300	2755300	Unsecured	No	NA	No	No	NA	NA	-
2.	Income Tax Department	Yes	14-11-2022	4383064	4383064	Unsecured	No	NA	No	No	NA	NA	-
3.	National Stock Exchange of India Ltd.	Yes	14-11-2022	482248	482248	Unsecured	No	NA	No	No	NA	NA	-
Total				**7620612**	**7620612**	-	-	-	-	-	-	-	-